

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4738  
ANSWERED ON:22.04.2015  
SC ST SECRETARY LEVEL OFFICERS  
Ghubaya Shri Sher Singh;Rajbhar Shri Hari Narayan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of sanctioned posts at the level of Secretary in various Central Government departments and Public Sector Undertakings;
- (b) the details and number of SCs and STs holding Secretary level posts at the Centre;
- (c) whether SC and ST officers are holding such posts in accordance with the provisions of the Constitution of India; and
- (d) if not, the remedial measures proposed to be taken by the Government to give proper representation to SC and ST officers at such level?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

- (a): There are 73 posts of Secretary to Government of India under Central Staffing Scheme. There is no Secretary level post in Public Sector Undertakings.
- (b) to (d): There are 04 SC and 02 ST officers presently holding the posts of Secretary to the Government of India under the Central Staffing Scheme. There is no provision of reservation in these posts. Every effort is however, made at the time to empanelment to provide representation to these officers, if necessary even by adopting more liberal yardsticks/benchmarks for empanelment in their cases.